

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**IA Nos.247/2021 & 248/2021 And  
CP (IB) No. 77/Chd/HP/2021**

**Under Section 94 of IBC, 2016.**

**In the matter of:**

Gursev Singh ...Petitioner  
Personal Guarantor of  
Ram Hari Auto's Pvt. Ltd. and  
Ram Hari Cars Pvt. Ltd.

**Present through video conferencing:**

Mr. Sardavinder Goyal, Advocate for the petitioner.

IA No.247/2021

This application is filed for urgent hearing of IA No.248/2021. Since IA No.248/2021 is taken up for hearing today, IA No.247/2021 is allowed and stands disposed of.

IA No.248/2021

This application is filed by the applicant seeking condonation of delay in refiling of CP(IB) No.77/Chd/HP/2021.

2. In the circumstances, the delay in refiling the instant CP is condoned and IA is disposed of.

CP (IB) No. 77/Chd/HP/2021

At the request of learned counsel for the petitioner, list on 20.09.2021.

Sd/-

(Raghu Nayyar)  
Member (Technical)

(Ajay Kumar Vatsavayi)  
Member (Judicial)

July 14, 2021  
pc